

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2019-2020)**

SEVENTEENTH LOK SABHA

7

SEVENTH REPORT

Report on Delay in laying of the Annual Reports and Audited Accounts of the (i) South Zone Cultural Centre (SZCC), Thanjavur; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur.

(Presented on 20.03.2020)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

March, 2020/ Phalguna, 1941(Saka)

COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)		(i i i)
INTRODUCTION		(v)
<u>REPORT</u>		
Delay in laying of the Annual Reports and Audited Accounts of the (i) South Zone Cultural Centre (SZCC), Thanjavur; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur.		0 1
<u>ANNEXURES</u>		
I	Statement showing the funds released to the (i) South Zone Cultural Centre (SZCC), Thanjavur; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur for the years 2012-2013 to 2014-2015.	8
II	Statement showing the dates of laying of the Annual Reports and Audited Accounts of the (i) South Zone Cultural Centre (SZCC), Thanjavur; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur for the years 2012-2013 to 2017-2018.	1 0
III	The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the (i) South Zone Cultural Centre (SZCC), Thanjavur; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur for the years 2012-2013 to 2014-2015.	1 5
<u>APPENDICES</u>		
I	The Extracts of the Minutes of the sitting of the Committee held on 11 August, 2016	2 5
II	Extracts of the Minutes of the sitting of the Committee held on 04.03.2020.	2 7

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2019-2020)

CHAIRPERSON

Shri Shyam Singh Yadav

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

- | | | | |
|----|--------------------------|---|-----------------------------|
| | Shri B.Srinivasa Prabhu | - | Joint Secretary |
| 1. | Shri Kushal Sarkar | - | Director |
| 2. | Shri Munish Kumar Rewari | - | Additional Director |
| 4. | Smt Rajni Bhagat | - | Committee Officer |
| 5. | Shri Darpan Sharma | - | Assistant Executive Officer |

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2019-2020), having been authorized by the Committee to present this Report on their behalf, present this Seventh Report in respect of delay in laying of the Annual Reports together with Audited Accounts of the (i) South Zone Cultural Centre (SZCC), Thanjavur; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organisation/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year.

3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the above mentioned Zonal Cultural Centres and took oral evidence of the representatives of the Ministry of Culture in this regard in their sitting held on 16th August, 2016.

The Committee considered and adopted this Report at their sitting held on 04.03.2020.

5. The Committee wish to express their thanks to the officers of the Ministry of Culture for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
March, 2020
Phalguna, 1941 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

REPORT

Delay in laying of the Annual Reports and Audited Accounts (i) South Zone Cultural Centre (SZCC), Thanjavur.; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur

* * *

The Zonal Cultural Centres (ZCCs) were established in 1986, as autonomous bodies, under the Ministry of Culture, Government of India with the objective of creative development of Indian culture in the different regions and for building up a sense of cultural integration and national unity in the country. The ZCCs aims to preserve, promote and disseminate the indigenous culture, art and heritage of the respective zones through various programmes like Folk Festivals, Tribal, Classical, Theatre, and other art forms, Handicraft exhibition, Workshops and Seminars in Painting, Sculpture etc., Training Programmes, Literary programmes, Documentation of rare art forms etc.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organisation/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year.

3. As per Rule 237 of the General Financial Rules, 2017, the Annual Report and Audited accounts are supposed to be laid on the Table of both Houses of Parliament within nine months of the closure of the respective financial year.

4. The ZCCs are financed by the funds provided by the Ministry of Culture. The statement showing the amount of Grant-in-aid received by the ZCCs for the years 2012-13 to 2014-15 is provided at **Annexure-I**.

5. The Committee examined the reasons for delay in laying of Annual Reports and Audited Accounts of these five Zonal Cultural Centres namely, South Zone Cultural Centre (SZCC), Thanjavur; West Zone Cultural Centre (WZCC), Udaipur; South Central Zone Cultural Centre (SCZCC), Nagpur; North Central Zone Cultural Centre (NCZCC), Allahabad and North East Zone Cultural Centre (NEZCC), Dimapur, for the year 2014-15 wherein the delay varied between 07 to 11 months.

6. From the scrutiny of the written submission of the Ministry of Culture dated 10.08.2016, it is seen that between 2012-13 to 2014-15, out of 15 instances, on four instances only, the reports were laid on time i.e., of WZCC, Udaipur for the years 2012-13 and 2013-14; and of SZCC, Thanjavur and NEZCC, Dimapur, both, for the year 2013-14. Laying of the documents for remaining 11 instances was delayed. The statement showing updated status of laying of the Annual Reports/Audited Accounts of these ZCCs is at **Annexure-II**.

7. The chronological sequence showing various stages involved in finalization of Annual Reports and Audited Accounts of these five ZCCs and the time taken in each stage for the period under examination by the Committee is appended at **Annexure-III**.

8. The Ministry of Culture in its written submission dated has submitted the following reasons for delay in laying of the Annual Reports and Audited Accounts of the ZCCs for the years mentioned above:

(i) South Zone Cultural Centre (SZCC), Thanjavur

" The South Zone Cultural Centre was running without regular Director from 21.06.2010 to 23.01.2013. Thus the meetings of the Governing Body and other Committees could not be held and consequently the auditing process got delayed. A regular Director was appointed from 24.01.2013 and the Annual Reports of 2010-11, 2011-12 and 2012 -13 got prepared after its approval by the Governing Body and subsequent auditing and issuance of Certificate of auditing by the CAG. Since the audit of the Centre by CAG was not taken up for the previous 3 years mentioned above. CAG conducted auditing of the Accounts in Chronology i.e. 2010-11, 2011-12 and 2012-13.

2012-13 -Auditing of accounts of 2012-13 was conducted by CAG in February 2014 and the Report was received in April 2014 and the same was submitted to the Ministry in May 2014.

2013-14 -Annual Report for the year 2013-14 was submitted on time.

2014-15 -Translation of the Report in Hindi got delayed and the report could only be sent to Ministry by January 2016."

(ii) West Zone Cultural Centre (WZCC), Udaipur

"There was no delay in laying of documents for the year 2012-13 and 2013-14. The Report for the year 2014-15 could not be laid in Parliament within the stipulated time due to procedural and administrative delays which were beyond the control of the Ministry."

(iii) South Central Zone Cultural Centre (SCZCC), Nagpur

"Annual Reports for the year 2012-13, 2013-14 and 2014-15 could not be laid in Parliament within nine months of the close of the Financial year due to some procedural and administrative delays which were beyond the control of the organization."

(iv) North Central Zone Cultural Centre (NCZCC), Allahabad

" Due to large number of programmes organized throughout the year, the staff including that of Accounts department has to be involved resulting in delay in finalization of accounts. Moreover, dates of holding the meetings of the Finance Committee, Executive Board and Governing Body are not generally finalized due to incomplete quorum.

So, while all efforts are made to ensure that the Annual Report is laid in Parliament in time, the delays in laying the Reports are deeply regretted. "

(v) North East Zone Cultural Centre (NEZCC), Dimapur

"Annual Report for the year 2012-13 could not be laid within the stipulated time as Rajya Sabha was adjourned sine die. The Report for 2013-14 was laid in time. Annual Report for the year 2014-15 could not be laid well within the time due to some procedural and administrative delays. "

9. The Committee was apprised the all the ZCCs have an internal audit mechanism to ensure timely compilation of accounts and also to minimize the audit queries at the time of auditing.

10. As regards streamlining the process of time schedule giving targets dates for completion of work at each stage regarding finalization of Annual Reports and Audited Accounts, the Ministry in their written note have submitted as under:-

	Stage	Date of Completion
1.	Compilation and completion of Annual Accounts	31 May
2.	Approval of A/A by Executive council/General Council/Board	15 June
3.	Submission of approved and authenticated A/A to audit	30 June
4.	Completion of Audit and conveying of audit observation for comments by organisation	31 August
5.	Response of organisations sent to CAG	15 September
6.	Issue of Final A/R and Audit certificate by Audit authorities	31 October
7.	Approval of A/R and A/A by Executive council/General Council/Board, and printing of copies of A/R and A/As	15 November
8.	Delivery of A/R and A/A to the administrative division concerned in the Ministry of Culture	22 November
9.	Completion of formalities in the M/o Culture for laying of A/R and A/As in Parliament	30 November
10.	Laying of A/A and A/R in Parliament	During December

11. On the question as to whether any mechanism is in place in the Ministry to monitor the progress of work and to ensure timely laying of the documents, and also whether any remedial measure has been taken or proposed to be taken by the Ministry/ZCCs in this regard, the Ministry in their written reply stated as under :-

"Besides the time schedule set up by the MoC, it has also been mentioned in the Memorandum of Understanding signed between MoC and ZCCs that the Audited Accounts and Annual Report for the closed Financial Year should be submitted to the Ministry by November to enable the MoC to lay the report within nine months of the close of the accounting year. In addition, the administrative division of the Ministry also reminds the organization from time to time."

12. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of these five ZCCs during the years 2012-13 to 2014-15 and took evidence of the representatives of the Ministry of Culture and the ZCCs, on the issue on 11th August, 2016.

13. During the evidence, the Secretary to Ministry of Culture, regretted the delays on the part of the Zonal Culture Centres and stated that the time taken getting approval of the documents by the Competent Authority, the process of audit of accounts by CAG and Hindi translation of documents were amongst the reasons for the delay.

14. The Committee, however, noted that for the year 2017-18, the Annual Reports and Audited Accounts of these five ZCCs were not laid before the Parliament within the stipulated time of 31st December, 2018. Out of these five, four ZCCs have laid the requisite documents before the Parliament with a delay of 01 to 07 months. Whereas, NCZCC Allahabad has failed to lay the documents before the Parliament, for the year 2017-18, till date. Further, these five ZCCs have not laid the requisite documents for the year 2018-19, as yet.

Observations/ Recommendations

15. During examination of the delay in laying of the Annual Reports and Audited Accounts of the five ZCCs i.e., (i) South Zone Cultural Centre (SZCC), Thanjavur; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur for the period 2012-2013 to 2014-2015, the Committee observed that on four instances i.e., WZCC, Udaipur for the years 2012-13 and 2013-14; and SZCC, Thanjavur and NEZCC, Dimapur, both, for the year 2013-14, the documents were laid on time. Even in the subsequent years i.e., 2015-16 to 2017-18, with the exception of WZCC Udaipur for the year 2016-17, the documents of the five ZCCs were laid with further delays ranging between 01 to 19 months. Further, NCZCC Allahabad has failed to lay the documents for the year 2017-18*, till date. The documents for the year 2018-19 have not been laid as yet, by any of these five ZCCs.

16. The Committee note that at SZCC, Thanjavur, between June 2010 and January 2013, the meeting of Executive board, Governing body etc could not be held in absence of a Regular director which delayed the finalization and submission of audited accounts to the audit authorities and subsequent approval of both the Annual Report and Audited Accounts for the year 2010-11 to 2012-13. The committee opines that the Ministry should either have timely appointed a new Director or should have delegated such powers and duties to a senior official to allow smooth functioning of the SZCC.

Further, the committee note that the delay in laying of the documents for the year 2014-15 was due to delay in translation of report in Hindi, though no such delay in the preceding years occurred on this account. The Committee also note that an expert in Hindi has been engaged by the SZCC to look after the translation work. The Committee hope that no delay will take place, in future, on account of Translation of documents.

* *Annual Report & Audited Account for 2017-2018 have been laid on the Table of the House on 16.03.2020*

17. The Committee note with concern that the Annual Report and Audited Accounts of WZCC, Udaipur for the year 2014-15 were delayed due to certain procedural and administrative reasons. The committee further note that the Ministry took more than 12 months in processing and laying of the documents on the Table of the House for the year 2014-15.

The committee would also like to be apprised of the specific reasons of the procedural and administrative delay during the year 2014-15 as mentioned by the Ministry.

18. The Committee note that besides certain unavoidable circumstances, procedural and administrative delays, and non-receipt of final audit report from audit authorities were also identified as the reason for delays at SCZCC, Nagpur.

The Committee further note that during the year under examination the major reason for delay in the year 2014-15 was due to the time taken in compilation and submission of accounts to the audit authorities. The committee directs the Ministry/SZCC to evolve a mechanism in order to avoid the procedural and administrative delay. The Committee also urge the Ministry/ZCCs to take up the matter of delay in audit process with the office of CAG at the highest level to ensure timely receipt of documents from the audit authorities.

19. The Committee note with concern, the reply submitted by the Ministry that the work related to preparation, finalization and approval of Annual Report and Audited Accounts of NCZCC, Allahabad was delayed due to engagement of staff, including that of accounts department, in organizing the programmes of the NCZCC. The Committee urge that the proper planning of programmes for NCZCC needs to be organized and to keep in mind, to avoid deployment of the staff of Accounts department in organizing programmes and other miscellaneous work so that the accounts work may not suffer in future.

20. The Committee is not convinced with the reply of the Ministry/ NEZCC Dimapur that the laying of documents for the year 2012-13 was delayed as the Rajya Sabha was adjourned sine die. Further, the delay in the year 2014-15 was accounted to delay in obtaining approval for submission of accounts to the auditors. On the contrary, the Committee noted that the actual delay in 2014-15 was due to excessive time taken in compilation of accounts. The Ministry also failed to furnish the details of time taken by them in processing of documents before laying them before the Parliament.

The Committee feel that the delay could have been avoided if the accounting system was computerized at NEZCC. The Committee recommends the Ministry/NEZCC to take immediate steps to computerize the accounting system at the NEZCC.

21. The Committee is of the considered view that despite the Time schedule drawn by the Ministry and also an MoU signed between Ministry and ZCCs for timely laying of requisite documents before the Parliament both the ZCC and the Ministry failed to adhere to them. The Committee, therefore, recommends the Ministry and the ZCCs to take adequate steps to adhere to the schedule/MoU to ensure timely laying of documents.

22. The Committee impress upon that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the ZCCs could not be laid on the Table of the House within stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House strictly within 30 days as recommended by the Committee in its earlier reports.

New Delhi
_____ , 2020
_____ , 1941 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Grants-in-aid received from Ministry of Culture by:-

(i) South Zone Cultural Centre (SZCC), Thanjavur

Financial Year	Amount (Rs. in lakhs)
2012-13	095.04
2013-14	830.66
2014-15	336.10

(ii) West Zone Cultural Centre (WZCC), Udaipur

Financial Year	Amount (Rs. in lakhs)
2012-13	449.00
2013-14	429.35
2014-15	652.39

(iii) South Central Zone Cultural Centre (SCZCC), Nagpur

Financial Year	Amount (Rs. in lakhs)
2012-13	489.37
2013-14	544.19
2014-15	319.61

(iv) North Central Zone Cultural Centre (NCZCC), Allahabad

Financial Year	Amount (Rs. in lakhs)
2012-13	227.39
2013-14	520.37
2014-15	345.07

(v) North East Central Zone Cultural Centre (NEZCC), Dimapur

Financial Year	Amount (Rs. in lakhs)
2012-13	353.50
2013-14	771.94
2014-15	1431.78

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the South Zone Cultural Centre (SZCC), Thanjavur

Year	Date by which the Papers are required to be laid	Date of laying	Extent of Delay
2012-2013*	31.12.2013	15.07.2014	06 ½ months
2013-2014*	31.12.2014	22.12.2014	No delay
2014-2015*	31.12.2015	08.08.2016	07 months
2015-2016**	31.12.2016	27.03.2017	03 months
2016-2017**	31.12.2017	10.08.2018	07 months
2017-2018**	31.12.2018	26.07.2019	07 months
2018-2019	31.12.2019	Not laid	-

*** Period under examination by the Committee**

****Status as indicated in the Bulletin Part-I.**

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the West Zone Cultural Centre (WZCC), Udaipur

Year	Date by which the Papers are required to be laid	Date of laying	Extent of Delay
2012-2013*	31.12.2013	17.12.2013	No delay
2013-2014*	31.12.2014	22.12.2014	No delay
2014-2015*	31.12.2015	28.11.2016	11 months
2015-2016**	31.12.2016	06.02.2017	01 month
2016-2017**	31.12.2017	05.01.2018	No delay
2017-2018**	31.12.2018	11.02.2019	01 month
2018-2019	31.12.2019	Not laid	-

*** Period under examination by the Committee**

****Status as indicated in the Bulletin Part-I.**

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the South Central Zone Cultural Centre (SCZCC), Nagpur

Year	Date by which the Papers are required to be laid	Date of laying	Extent of Delay
2012-2013*	31.12.2013	18.02.2014	1 ½ months
2013-2014*	31.12.2014	20.04.2015	04 months
2014-2015*	31.12.2015	08.08.2016	07 months
2015-2016**	31.12.2016	31.07.2017	07 months
2016-2017**	31.12.2017	06.08.2018	07 months
2017-2018**	31.12.2018	26.07.2019	07 months
2018-2019	31.12.2019	Not laid	-

*** Period under examination by the Committee**

****Status as indicated in the Bulletin Part-I.**

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the North Central Zone Cultural Centre (NCZCC), Allahabad

Year	Date by which the Papers are required to be laid	Date of laying	Extent of Delay
2012-2013*	31.12.2013	15.07.2014	07 ½ months
2013-2014*	31.12.2014	20.04.2015	04 months
2014-2015*	31.12.2015	08.08.2016	07 months
2015-2016**	31.12.2016	31.07.2017	07 months
2016-2017**	31.12.2017	31.12.2018	12 months
2017-2018**	31.12.2018	Not laid	-
2018-2019	31.12.2019	Not laid	-

*** Period under examination by the Committee**

****Status as indicated in the Bulletin Part-I.**

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the North East Central Zone Cultural Centre (NEZCC), Dimapur

Year	Date by which the Papers are required to be laid	Date of laying	Extent of Delay
2012-2013*	31.12.2013	11.02.2014	01 month
2013-2014*	31.12.2014	22.12.2014	No delay
2014-2015*	31.12.2015	08.08.2016	07 months
2015-2016**	31.12.2016	27.03.2017	03 months
2016-2017**	31.12.2017	26.07.2019	19 months
2017-2018**	31.12.2018	26.07.2019	07 months
2018-2019	31.12.2019	Not laid	-

*** Period under examination by the Committee**

****Status as indicated in the Bulletin Part-I.**

Statement showing the chronological sequence in respect of finalization of Audited Accounts of the South Zone Cultural Centre (SZCC), Thanjavur

Finalization of Annual Report and Audited Accounts of the ZCC	2012-13	2013-14	2014-2015
The date on which the ZCC approached the Audit Authorities to appoint the auditors for auditing the Accounts and date of their appointment;	Regular internal auditor is appointed	Regular internal auditor is appointed	Regular internal auditor is appointed
Time taken in appointment after closure of F/Y	-	-	-
The date of compilation of Annual Accounts of the ZCC Time taken after closure of F/Y	04.05.2013 01 month and 04 days	22.05.2014 01 month and 22 days	25.05.2015 01 month and 25 days
The date of finalization of Annual Reports.	20.06.2013	25.06.2014	18.06.2015
The date on which documents were got approved from the Competent Authority	20.06.2013	25.06.2014	18.06.2015
The date on which the Annual Accounts were submitted to Auditors for auditing. Time taken after compilation of accounts	21.06.2013 01 month and 17 days	28.06.2014 01 month and 06 days	23.06.2015 28 days
The date and duration for auditing the Annual Accounts of the ZCC by Auditors.	03.02.2014 to 12.02.2014	11.08.2014 to 22.08.2014	13.07.2015 to 24.07.2015
The date of queries raised by Auditors during auditing of Annual Accounts.	Queries are raised during auditing itself	Queries are raised during auditing itself	Queries are raised during auditing itself
The date on which the replies to the audit queries was furnished to the	Queries are replied	Queries are replied	Queries are replied

auditors.	during auditing itself	during auditing itself	during auditing itself
The date on which draft Audit Report was issued by Audit Authorities.	11.03.2014	19.09.2014	26.08.2015
The date on which the final Audit Report received by ZCC	09.04.2014	21.10.2014	26.10.2015
Time taken in auditing after submission of accounts	09 month and 19 days	03 month and 23 days	04 months and 03 days
The date on which documents were taken up for translation & Printing and the time taken for completing the task	15.04.2014 (1 month)	30.10.14 (2 weeks)	30.10.16 (2 months)
The date on which documents were sent to the Ministry for being laid in House;	15.05.2014	18-11-2014	25-01-2016
Time taken after receipt of final Audit Report	01 month and 06 days	28 days	03 months
The date of laying of the documents on the Table of the House.	15.07.2014 (LS)	22.12.2014 (LS)	08.08.2016 (LS)
Time taken by the Ministry in processing the documents	02 months	01 month and 04 days	06 months and 14 days

Statement showing the chronological sequence in respect of finalization of Audited Accounts of the West Zone Cultural Centre (WZCC), Udaipur

Finalization of Annual Report and Audited Accounts of the ZCC	2012-13	2013-14	2014-2015
The date on which Zonal Cultural Centers approached the Audit Authorities to appoint the auditors for auditing the Accounts and date of their appointment; Time taken in appointment after closure of F/Y	17-06-2013 03 months and 17 days	17-06-2014 03 months and 17 days	10-06-2015 03 months and 10 days
The date of compilation of Annual Accounts of Zonal Cultural Centers; Time taken after closure of F/Y	24-05-2013 1 month and 24 days	04-06-2014 02 months and 04 days	04-06-2015 02 months and 04 days
The date on which the Annual Accounts were submitted to Auditors for auditing; Time taken after compilation of accounts	17-06-2013 24 days	17-06-2014 11 days	10-06-2015 06 days
The date and duration for auditing the Annual Accounts of Zonal Cultural Centers by Auditors;	26-06-2013 to 12-07-2013	02-07-2014 to 11-07-2014	04-08-2015 to 13-08-2015
The date of queries raised by Auditors during auditing of Annual Accounts;	26-06-2013 to 12-07-2013	02-07-2014 to 11-07-2014	04-08-2015 to 13-08-2015
The date on which the replies to the audit queries was furnished to the Auditors;	26-06-2013 to 12-07-2013	02-07-2014 to 11-07-2014	04-08-2015 to 13-08-2015
The date on which draft Audit Report was issued by Audit Authorities;	08-08-2013	31-07-2014	01-09-2015
The date on which the final Audit Report	06-11-2013	17-10-2014	11-11-

received by Zonal Cultural Centers; Time taken in auditing after submission of accounts	04 months and 19 days	04 months	2015 (by mail) 05 months and 01 day
The date of finalization of Annual Reports;	12-11-2013	29-10-2014	18-11-2015
The date on which documents were got approved from the competent authority;	23-07-2013	15-10-2014	09-09-2015
The date on which documents were taken up for translation & printing and the time taken for completing the task;	10-08-2013	02-08-2014	03-09-2015
The date on which documents were sent to the Ministry for being laid in House Time taken after receipt of final Audit Report	14-11-2013 08 days	31-10-2014 14 days	19-11-2015 08 days
The date of laying of the documents on the Table of the House. Time taken by the Ministry in processing the documents	17.12.2013 (LS) 01 month and 03 days	22.12.2014 (LS) 01 month and 20 days	28.11.16 09 days

Statement showing the chronological sequence of finalization of Audited Accounts of the South Central Zone Cultural Centre (SCZCC), Nagpur

Finalization of Annual Report and Audited Accounts of the ZCC	2012-13	2013-14	2014-2015
The date on which Zonal Cultural Centres approached the Audit Authorities to appoint the auditors for auditing the Accounts and date of their appointment;	12.6.2013	27.6.2014	14.5.2015
Time taken in appointment after closure of F/Y	02 months and 12 days	02 months and 27 days	01 month and 14 days
The date of compilation of Annual Accounts of Zonal Cultural Centres;	30.6.2013	26.6.2014	01.9.2015
Time taken after closure of F/Y	03 months	02 months and 26 days	05 months
The date on which the Annual Accounts were submitted to Auditors for auditing;	25.7.2013	27.6.2014	22.9.2015
Time taken after compilation of accounts	25 days	01 day	21 days
The date and duration for auditing the Annual Accounts of Zonal Cultural Centres by Auditors;	25.7.2013 to 22.8.2013	28.7.2014 to 22.8.2014	05.10.2015 to 15.10.2015
The date of queries raised by Auditors during auditing of Annual Accounts;	25.07.2013, 31.07.2013, 05.08.2013, 07.08.2013, 12.08.2013, 13.08.2013, 14.08.2013, 20.08.2013 & 21.08.2013	28.07.2014, 30.07.2014, 31.07.2014, 01.08.2014, 04.08.2014, 05.08.2014, 07.08.2014, 12.08.2014, 14.08.2014, 18.08.2014 & 20.8.2014	05.10.2015 , 06.10.2015 , 07.10.2015 , 08.10.2015 , 09.10.2015 & 12.10.2015
The date on which the replies to the	26.07.2013,	28.07.2014,	05.10.2015

audit queries was furnished to the Auditors;	29.07.2013, 08.08.2013, 14.08.2013, 16.08.2013, 20.08.2013 & 21.08.2013	30.07.2014, 31.07.2014, 01.08.2014, 05.08.2014, 06.08.2014, 18.08.2014, 20.08.2014 & 21.08.2014	, 06.10.2015 , 08.10.2015 , 09.10.2015 & 13.10.2015
The date on which draft Audit Report was issued by Audit Authorities;	21.11.2013	22.11.2014	03.2.2016
The date on which the final Audit Report received by Zonal Cultural Centres; Time taken in auditing after submission of accounts	03.12.2013 04 months and 10 days	23.1.2015 06 months and 27 days	16.2.2016 04 months and 26 days
The date of finalization of Annual Reports;	30.12.2013	02.2.2015	29.2.2016
The date on which documents were got approved from the competent authority;	21.12.2013	17.10.2015	17.10.2015
The date on which documents were taken up for translation & printing and the time taken for completing the task;	04.12.2013 30.12.2013 (25 days)	24.1.2015 02.2.2015 (9 days)	16.2.2016 29.2.2016 (13 days)
The date on which documents were sent to the Ministry for being laid in House; Time taken after receipt of final Audit Report	31.12.2013 28 days	04.2.2015 12 days	03.3.2016 15 days
The date of laying of the documents on the Table of the House. Time taken by the Ministry in processing the documents	18.02.2014 (LS) 01 month and 18 days	20.04.2015 (LS) 02 months and 15 days	08.08.2016 (LS) 05 months and 05 days

Statement showing the chronological sequence of finalization of Audited Accounts of the North Central Zone Cultural Centre (NCZCC), Allahabad

Finalization of Annual Report and Audited Accounts of the ZCC	2012-13	2013-14	2014-2015
The date on which Zonal Cultural Centres approached the Audit Authorities to appoint the auditors for auditing the Accounts and date of their appointment;	07/06/2011 (for 5 years from 2010-11 to 2014-15)	07/06/2011 (for 5 years from 2010-11 to 2014-15)	07/06/2011 (for 5 years from 2010-11 to 2014-15)
Time taken in appointment after closure of F/Y	No delay	No delay	No delay
The date of compilation of Annual Accounts of Zonal Cultural Centres;	09/09/2013	29/09/2014	26/10/2015
Time taken after closure of F/Y	05 month and 09 days	05 month and 29 days	06 months and 26 days
The date on which the Annual Accounts were submitted to Auditors for auditing;	12/09/2013	29/09/2014	28/10/2015
Time taken after compilation of accounts	03 days	Same day	02 days
The date and duration for auditing the Annual Accounts of Zonal Cultural Centres by Auditors;	13-09-2013 to 23-09-2013	08-10-2014 to 17-10-2014	05-11-2015 to 17-11-2015
The date of queries raised by Auditors during auditing of Annual Accounts;	23/09/2013	17/10/2014	17/11/2015
The date on which the replies to the audit queries was furnished to the Auditors;	23/09/2013	17/10/2014	17/11/2015
The date on which draft Audit Report was issued by Audit Authorities;	11/12/2013	22/11/2014	16/12/2015
The date on which the final Audit Report received by Zonal Cultural Centres;	31/12/2013	12/12/2014	06/01/2016
Time taken in auditing after submission of accounts	03 month and 18 days	02 months and 15	02 months and 09 days

		days	
The date of finalization of Annual Reports;	24/10/2013	26/01/2015	06/01/2016
The date on which documents were got approved from the competent authority;	E.B. & G.B. 12-11-2013	E.B. & G.B. 04-02-2015	E.B. 15-01-2016 and G.B. 28-03-2016
The date on which documents were taken up for translation & printing and the time taken for completing the task;	13/11/2013	04/02/2015	28/03/2016
The date on which documents were sent to the Ministry for being laid in House;	21/02/2014	26/02/2015	31/03/2016
Time taken after receipt of final Audit report	01 month and 21 days	02 months and 15 days	02 months and 25 days
The date of laying of the documents on the Table of the House.	15/07/2014 (LS)	20/04/2015 (LS)	08/08/2016 (LS)
Time taken by the Ministry in processing the documents.	06 months and 25 days	01 month and 22 days	04 months and 23 days

Statement showing the chronological sequence of finalization of Audited Accounts of the North East Central Zone Cultural Centre (NEZCC), Dimapur

Finalization of Annual Report and Audited Accounts of the ZCC	2012-13	2013-14	2014-2015
The date on which Zonal Cultural Centres approached the Audit Authorities to appoint the auditors for auditing the Accounts and date of their appointment;			
Approached date	21.06.2013	24.06.2014	03.11.2015
Date of Appointment	12.08.2013	30.06.2014	16.12.2015
Time taken in appointment after closure of F/Y	04 months and 12 days	03 months	08 month and 16 days
The date of compilation of Annual Accounts of Zonal Cultural Centres;	21.06.2013	24.06.2014	03.08.2015
Time taken after closure of F/Y	02 months and 21 days	03 months	04 months and 03 days
The date on which the Annual Accounts were submitted to Auditors for auditing;	21.06.2013	24.06.2014	03.11.2015
Time taken after compilation of accounts	Same day	Same day	03 months
The date and duration for auditing the Annual Accounts of Zonal Cultural Centres by Auditors;	12.08.2013 to 16.08.2013	30.06.2014 to 03.07.2014	16.12.2015 to 17.12.2015
The date of queries raised by Auditors during auditing of Annual Accounts;	18.09.2013	15.07.2014	23.12.2015
The date on which the replies to the audit queries was furnished to the Auditors;	18.09.2013	17.07.2014	23.12.2015
The date on which draft Audit Report was issued by Audit Authorities;	18.09.2013	11.07.2014	23.12.2015
The date on which the final Audit Report received by Zonal Cultural Centres;\	22.10.2013	24.10.2014	08.03.2016
Time taken in auditing after submission	04 month and 01 day	04 months	04 months and 05 days

of accounts			
The date of finalization of Annual Reports; Time taken after receipt of final report	26.09.2013	11.10.2014	21.09.2015
The date on which documents were got approved from the competent authority;	26.09.2013	11.10.2014	21.09.2015
The date on which documents were taken up for translation & printing and the time taken for completing the task;	22.10.2013 to 18.11.2013	11.10.2014 to 03.11.2014	08.03.2016 to 30.03.2016
The date on which documents were sent to the Ministry for being laid in House; Time taken after receipt of final Audit report	NA	NA	NA
The date of laying of the documents on the Table of the House. Time taken by the Ministry in processing the documents.	11.02.2014	22.12.2014	08.08.2016

**THE MINUTES OF THE EIGHTH SITTING OF THE
COMMITTEE HELD ON 11.08.2016**

* * *

The Committee held its sitting on Thursday, 11 August, 2016, from 1500 hours to 1630 hours in Committee Room 'D', Parliament House, New Delhi.

PRESENT

Shri Chandrakant Khaire - Chairperson

MEMBERS

2. Shri P. C. Gaddigoudar
3. Shri Choudhury Mohan Jatua.
4. Shri Bheemrao B. Patil
5. Shri Uday Pratap Singh
6. Shri P.R Sundaram

SECRETARIAT

1. Shri U.B.S. Negi - Joint Secretary
2. Smt. Rita Jaikhani - Director
2. Smt. Maya Lingi - Additional Director

REPRESENTATIVES OF THE MINISTRY OF CULTURE

1. Shri N.K Sinha Secretary
2. Shri M.L Srivastava Joint Secretary
3. Shri Pradeep Kumar Director

REPRESENTATIVES OF THE ZONAL CULTURES CENTRES

- 1 Dr. Sajith E.N Director, South Zone Cultural Centre
Thanjavur
- 2 Dr. Piush Kumar Director, South Central Zone Cultural Centre,
Nagpur
3. Shri Lipokmar Tzudir Director, North East Zone Cultural Centre,
Dimapur
4. Shri Mohd. Furqan Khan Director, West Central Zone Cultural Centre,
Udaipur
5. Shri Gaurav Krishna Bansal Director, North Central Zone Cultural Centre,
Allahabad

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee called the representatives of the Ministry of Culture and ; (i)South Zone Cultural Centre Thanjavur; (ii) South Central Zone Cultural Centre, Nagpur; (iii) North East Zone Cultural Centre, Dimapur' (iv) West Central Zone Cultural Centre, Udaipur ; (v) North Central Zone Cultural Centre, Allahabad.
6. The Chairperson welcomed the representatives of the Ministry and the Centres to the sitting of the Committee and explained the purpose of convening the meeting. The Chairperson also explained to the witnesses the provisions of Direction 58 of Directions issued by the Speaker, Lok Sabha regarding confidentiality of the proceedings.
7. At first the Secretary of the Ministry regretted for delay in laying of the Annual Reports and Audited Accounts of the aforesaid Zonal Cultural Centres. The Secretary apprised the Committee that getting approval of the documents of the Centres from Finance Committee and General Bodies, time taken in auditing of Annual Accounts and Getting the documents translated in Hindi Version and printing thereof are the main reasons for delay. He assured the Committee that the efforts would be made to ensure timely laying of the documents of the aforesaid Centres in future.
8. Thereafter, the Chairperson thanked the representatives of the Ministry and the Centres for the useful discussion and responding to the queries raised by the Members - in connection with examination of the subject and hoped that utmost care would be taken to ensure that there would not be any delay in laying of the reports on the Table of the House.
9. The witnesses then withdrew.
10. A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

The Committee then adjourned.